

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 271 of 2013**

**Dated : 21<sup>st</sup> January, 2014**

**Tata Power Delhi Distribution Ltd.**

**... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent(s)**

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **13/02/2014**.

**Court Master**